

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 324 OF 2016

Dated: 20th February, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

Jaipur Vidyut Vitran Nigam Ltd. & Ors.

.... Appellant(s)

Vs.

Sasan Power Ltd. & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. M.G.Ramachandran
Ms. Ranjitha Ramachandran
Mr. Shubham Arya

Counsel for the Respondent(s) : Mr.Tabrez Malawat for R.1

Mr. G. Umapathy
Ms. R. Mekhala
Mr. Aditya Singh for R.2

Mr. Rajiv Srivastava
Ms. Garima Srivastava for R.3 to 6

ORDER

At the request of learned counsel for the appellant, the matter is adjourned to **12.04.2018**. Tag to Appeal No. 136 of 2016.

**(Justice N. K. Patil)
Judicial Member**

ts/mk

**(I.J. Kapoor)
Technical Member**